

Nature of Case- B.A

Filing No.- 8387/2020

Md. Sahadat Ansari Vs The State of Jharkhand

Advocate- Kripa Shankar Nanda

DEFECTS:-

- 9 (i) Father's name, P.O. and P.S. of the petitioner at page no. 1 may be verified from vak.
- (ii) Name of the petitioner at vak differs from the same at impugned order.
- (iii) Content of typed copy of page no. 18A and 19A may be verified from its respective original.
- (iv) Presentation form may be filled up properly.